

SL.No. 107

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application No. 50 of 2022/EZ  
20

Suprova Prasad  
...Applicant  
-Versus-  
Ministry of Environment Forest &  
Climate Change & Ors.  
...Respondents

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Date: 15.03.2023

Filed by  
*Amrita Pandey*  
Amrita Pandey, Advocate  
(F/747/2009)  
HMC (Respondent no. 13)  
M: 9830609262; 9432820002  
Email id: amritalegal@gmail.com  
Address: Hastings Chamber, 7C,  
KSR Road, 2<sup>nd</sup> Floor, Room No. 6,  
Kolkata - 700 001 15.3.2023

*Dharatfauti*

15 MAR 2023



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application No. ~~58~~ of 2022/EZ  
20

Suprova Prasad

...Applicant

-Versus-

Ministry of Environment Forest &  
Climate Change & Ors.

...Respondents

COMPLIANCE AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.13 IN  
TERMS OF THE ORDER OF THE NATIONAL GREEN TRIBUNAL, EASTERN  
ZONE BENCH, KOLKATA.

I, Dhaval Jain, son of Sri Manoj Kumar Jain, aged about 34 years, by faith -  
Jain, by occupation - Service, working for gain at Howrah Municipal  
Corporation, 4, Mahatma Gandhi Road, Howrah - 711 101, do hereby solemnly  
affirm and state as follows:

1. I am the Commissioner of the Howrah Municipal Corporation and the  
authorized signatory of the respondent no. 13 herein (hereinafter referred  
to as the "answering respondent"). I am acquainted with the facts and  
circumstances of the case, and I am competent to affirm this affidavit on  
behalf of the respondent no. 13.
2. That I affirm this Affidavit in terms of the directions passed by the  
Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That nothing contained in this Affidavit shall be construed as admission  
of any statement unless specifically admitted by me. I reserve the right to  
deal with legal position of the matter at the time of hearing.
4. That the Original Application is inter-alia related to pollution at various  
ghats in the river Hooghly, namely Ahiritola ghat, Nimala ghat, Mayer  
ghat, Sutanati ghat, Kumortuli ghat and Cosipore ghat as well as

*Dhaval Jain*

Hooghly river due to outfall from the drains and other sources like bathing, dumping of garbage/solid waste etc. The relief sought by the applicant is amongst others, directions to the respondents to take adequate measures and steps for cleaning of the ghats and to prevent contamination of the Hooghly river in Kolkata.

5. That the answering respondent states that vide order dated 16.02.2022, Hon'ble Tribunal directed for constitution of a Committee comprising of members from CPCB regional office at Kolkata, MoWR, RD&GR & WBPCB for inspecting the ghats in question and submit its report along with complete action plan for restoration and remedial measures to prevent further pollution in the river Hooghly.
6. That the answering respondent states and submits that the Conservancy Department, H.M.C has undertaken the following steps to keep the Ganga Ghat clean inter alia as follows:-
  - i. Adequate arrangements like disposable garbage bins placed in different ghats for garbage disposal.
  - ii. Temporary bamboo barricading during the immersion to prevent any overcrowding which causes pollution by throwing unused particles to the river & water bodies & surroundings during the immersion.
  - iii. Any kind of floating substances in the river & water bodies are immediately removed by the labour of conservancy department.
  - iv. Sprinkling of lime & bleaching powder on a frequent basis throughout the surrounding areas of different Ganga Ghats & other water bodies. Different IEC material provided by SUDA being used for Ganga Ghat cleaning awareness programmed among the people.



Sharatjau (-)

- v. Agency engaged to remove accumulated garbage from different ghats in and surrounding areas of southern Howrah.
- vi. Proper management of idol immersion during the time of SHARODOTSAV (Durga Puja, Laxmi Puja, Kali Puja, Jagatddhatri Puja & Chhat Puja) using private competent agencies in association with District Administration & Police Authority to ensure compliance of the directions passed by the Hon'ble NGT & Pollution norms set by the WBPCB in this regard from to time.
- vii. The concerned Conservancy Officials ensure effective monitoring & strict enforcement of the enacted rules & regulation during the immersion time.

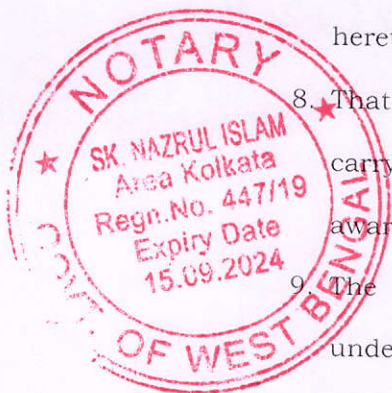
Copy of the documents evidencing the work undertaken are annexed hereto and marked with letter A.

7. That the answering respondent has also installed M.S. Grating and made underground drains to River Ganga near several ghats. Copy of the drainage and sewage work undertaken by the respondent is annexed hereto and marked with Letter B.

8. That the answering respondent/Respondent no. 13 is also regularly carrying out the cleaning work and taking steps for general public awareness and undertakes several programmes for public awareness.

9. The answering respondent is also taking appropriate steps and undertakes to comply with all orders passed by This Hon'ble Tribunal in this regard.

10. The Applicant further states and submits that the answering respondent is ready and willing to abide by the order/s direction/s made



*Dharatjau*

by this Hon'ble Tribunal and has taken all possible steps to comply the directions of the Hon'ble Tribunal and the Inspection Committee.

11. The statements made in paragraphs 1 to 3 true to my knowledge, those made in paragraph no. 4 to 9 are true to my information derived from records which I verily believe to be true and the rest are my respectful submissions before this Hon'ble Court.

Identified by me  
Prepared at my office.  
*Amrita Pandey*  
Advocate

*Dharatfauz P.*  
Deponent  
Identified by me  
*Amrita Pandey*  
Advocate  
F/747/2009



Solemnly Affirmed and  
Declared before me U/S 139  
CPC, U/S 297 (C) CRPC

*[Signature]*  
Notary

*SK, Nazrul Islam*  
Notary, Govt. of W.B.  
Regn. No. 447/19  
City Civil Court, Calcutta



15 MAR 2023

## VERIFICATION

Verified at Kolkata by the Deponent above named on this the 15<sup>th</sup> day of March, 2023 and I do hereby verify that all the facts as mentioned in the affidavit are true to my knowledge and no part thereof is false and nothing material has been concealed therefrom.

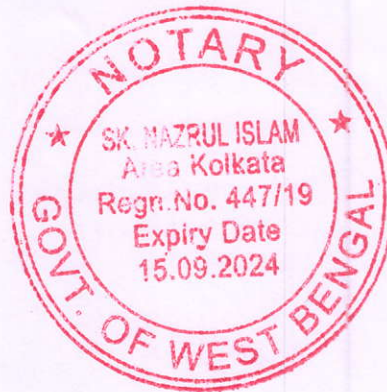
Date:-

15/03/2023

Sharatfauz R.

Deponent

Place: Kolkata





# Annexure A

## HOWRAH MUNICIPAL CORPORATION

4, Mahatma Gandhi Road, Howrah- 711 101

Tel: (91-33) 2638-3211-13, 2641-5218, Tel: Fax: (+91-33) 2641-5218/2214. Website: myhmc.in

This is to inform you that as per the note of Secretary on 24.02.2023 the following activities done by the Conservancy Department, H.M.C to keep the Ganga Ghat clean.

1. Adequate arrangements like disposable garbage bins placed in different ghats for garbage disposal.
2. Temporary bamboo barricading during the immersion for prevent any overcrowding which causes pollution by throwing unused particles to the river & water bodies & surroundings during the immersion.
3. Any kind of floating substances in the river & water bodies will be immediately removed by the labour of conservancy department.
4. Sprinkling of lime & bleaching powder on a frequent basis throughout the surrounding areas of different Ganga Ghats & other water bodies.
5. Different IEC material provided by SUDA being used for Ganga Ghat cleaning awareness programmed among the people.
6. Agency is being already engaged to remove accumulated garbage from different ghats in & surrounding areas of southern Howrah.
7. Proper management of idol immersion during the time of SHARODOTSAV (Durga Puja, Laxmi Puja, Kali Puja, Jagatddhatri Puja & Chhat Puja) in association with District Administration & Police Authority to ensure compliance of the directions passed by the Hon'ble NGT & Pollution norms set by the WBPCB in this regard from to time.

The concerned Conservancy Officials will ensure effective monitoring & strict enforcement of the enacted rules & regulation during the immersion time.



# Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah - 711 101  
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218

## Conservancy Department

Date:-17/11/2022.

Memo No-1291/Cons./22-23

To  
New Sayantika Construction  
4/1/1, Umesh Banerjee Lane ,  
West Bengal, Howrah -711101.

Name of the work :- Supply of Majdoor for cleaning of Ganga Ghat from Ramkrishnapur Ferry Ghat to Shibpur Ferry Ghat in ward no 29 and 36 under HMC.

E Tender ref. No. :-838/Cons./22-23 Dated - 17/08/2022.(SL.No.-3)

Estimated Amount:- ₹4,95,229.00

Adm. Approval No: COF/AA/22-23/541, Date:07/07/2022.

PUROBIKSHAN SCHEME MONITORING SYSTEM NO -CNV/098/22-23.

HMC GST No. 19AAALH0446H1Z9.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price ₹4,95,229/-including taxes which is ATPAR of the estimated amount ₹4,95,229/-.

Specification and other details as specified in tender document are to be followed strictly.

You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in The Prohibition of Employment as Manual Scavengers and there Rehabilitation Rules ,2013 and more particularly, in Chapter -II thereof, in execution of your work.

The contract is to be performed within the provision of the latest rules and regulations of labour act in force. Date of commencement should be reckoned as 18/11/2022 and work should have to be completed within 81(Eighty one) days from the date of commencement as specified .Security deduction shall be made from the bill from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 20/10/2022.

*S. Ghosh*  
17/11/22

Assistant Engineer  
(Conservancy Department)  
Howrah Municipal Corporation

Date: 17/11/2022.

Memo No - 1291( )/Cons./ (1 -6)/22-23

Copy forwarded for information to:-

- 1) Commissioner, Howrah Municipal Corporation.
- 2) Controller of Finance, Howrah Municipal Corporation.
- 3) Secretary, Howrah Municipal Corporation.
- 4) Chief Accountant, Howrah Municipal Corporation.
- 5) Sri Chayan Bhattacharya, S.A.E,(Conservancy Dept.) Howrah Municipal Corporation.
- 6) Office Copy.

*S. Ghosh*  
17/11/22

Assistant Engineer  
(Conservancy Department)  
Howrah Municipal Corporation

*P. Mitra*

*17/11/22*



# Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah – 711 101  
 Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218

## Conservancy Department

Memo No- 1120 /Cons./22-23.

Date:-29/09/2022

To  
 Amiya Kumar Das,  
 Village Madhakhali & Post Office – Bhupatingar ,  
 Purba Medinipur , West Bengal -721425.

Name of the work: :- Removal of Structure of Durga, Laxmi, Kali, Jagadhatri & Saraswati Idols from different 8 nos. of Ganga Ghats & 10 nos. ponds & picking up, caring and dumping of the materials at B.T.G related to immersion and puja offering materials dumped beside the ghats of the river & ponds within 24 hours for the years 2022-23, ward no 1 to 50 under H.M.C.

e- Tender ref. No. :- 997/Cons./22-23 Dated- 12/09/2022

Estimated Amount:- ₹33,84,629/-

HMC GST No. 19AAALH0446H1Z9.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price ₹35,52,168/-including all taxes which is 4.95% Above of the estimated amount. ₹33,84,629/-.

Payment will be made against R/A bill and statutory deduction of S.D, I.T, GST, labour cess etc. & any other taxes or duties as will be specified by Government or HMC authority will be made form bill as per standard norms and statutory rules and regulation of HMC and as stated in tender document.

However, you are requested for Lifting and removing bundle of straws, mudded wooden structure and left out dresses of Durga, Laxmi Kali, & Jagadhatri Idols in the year 2022 & Saraswati Idols in the year 2023 accumulated on 18(Eighteen) Nos. of Ganga Ghats & ponds of Howrah Municipal Corporation area and to picking up, caring and dumping of the materials at B.T.G related to immersion and puja offering materials dumped beside the ghats of the river & ponds which lifted within 24 hours. Lifting of Jagadhatri Idols only be done in 8 nos. Ganga Ghat and man power will be deployed accordingly.

The scheduled date of Immersion will be 05/10/2022, 06/10/2022,07/10/2022 08/10/2022, for Durga Idol, 10/10/2022,11/10/2022 forLaxmi Idol, 25/10/2022,26/10/2022,27/10/2022 for Kali Idol. 03/11/2022, 04/11/2022, 05/11/2022 for Jagadhatri Idols, 27/01/2023, 28/01/2023, 29/01/2023 for Saraswati Idols.

This work order is issued as per approval of the Hon'ble Chairperson, Board of Administrators, HMC Dated-29/09/2022.

Thanking you,

Sd/-

Assistant Engineer & OSD (Conservancy)  
 Howrah Municipal Corporation

Date: - 29/09/2022.

Memo No – 1120( )/Cons./ (1-9)/22-23.

Copy forwarded for information to:-

- 1) Hon'ble Chairperson, Board of Administrators, Howrah Municipal Corporation
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Dy. Commissioner –II, Howrah Municipal Corporation.
- 4) Controller of Finance Howrah Municipal Corporation.
- 5) Chief Auditor, Howrah Municipal Corporation.
- 6) Chief Accountant, Howrah Municipal Corporation.
- 7) Conservancy Superintendent, Howrah Municipal Corporation.
- 8) Sector –in charge 1/A, 1/B, 2/A, 2/B,4/A,4/B ,5/A,5/B, 5/C &5/E, Howrah Municipal Corporation.
- 9) Office Copy.

*(Signature)*  
 Assistant Engineer & OSD (Conservancy)  
 Howrah Municipal Corporation



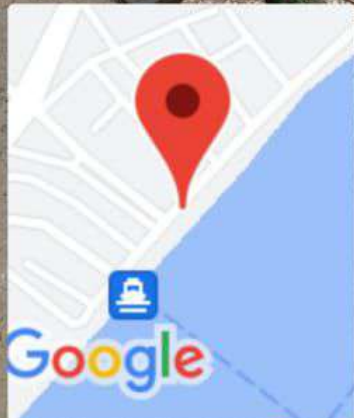


Howrah  
West Bengal  
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Oct 26, 2022 00:59:48





GPS Map Camera



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H8FP+3C6, Choura Bustee, Shibpur, Howrah,  
West Bengal 711101, India

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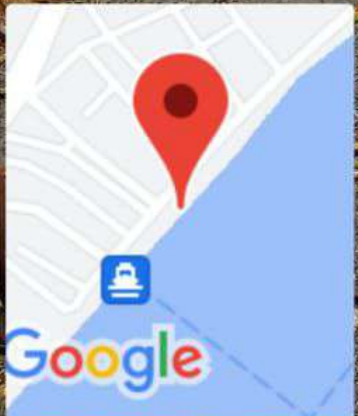
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Note : Captured by GPS Map Camera



GPS Map Camera



# Howrah, West Bengal, India

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West Bengal 711101, India

Lat 22.572402°

Long 88.336365°

05/10/22 12:31 PM GMT +05:30

Note : Captured by GPS Map Camera





**GPS Map**  
Camera Lite

101, Choura Bustee, Shibpur, Howrah, West Bengal  
711102, India

Latitude

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Longitude

88.32885166666668°

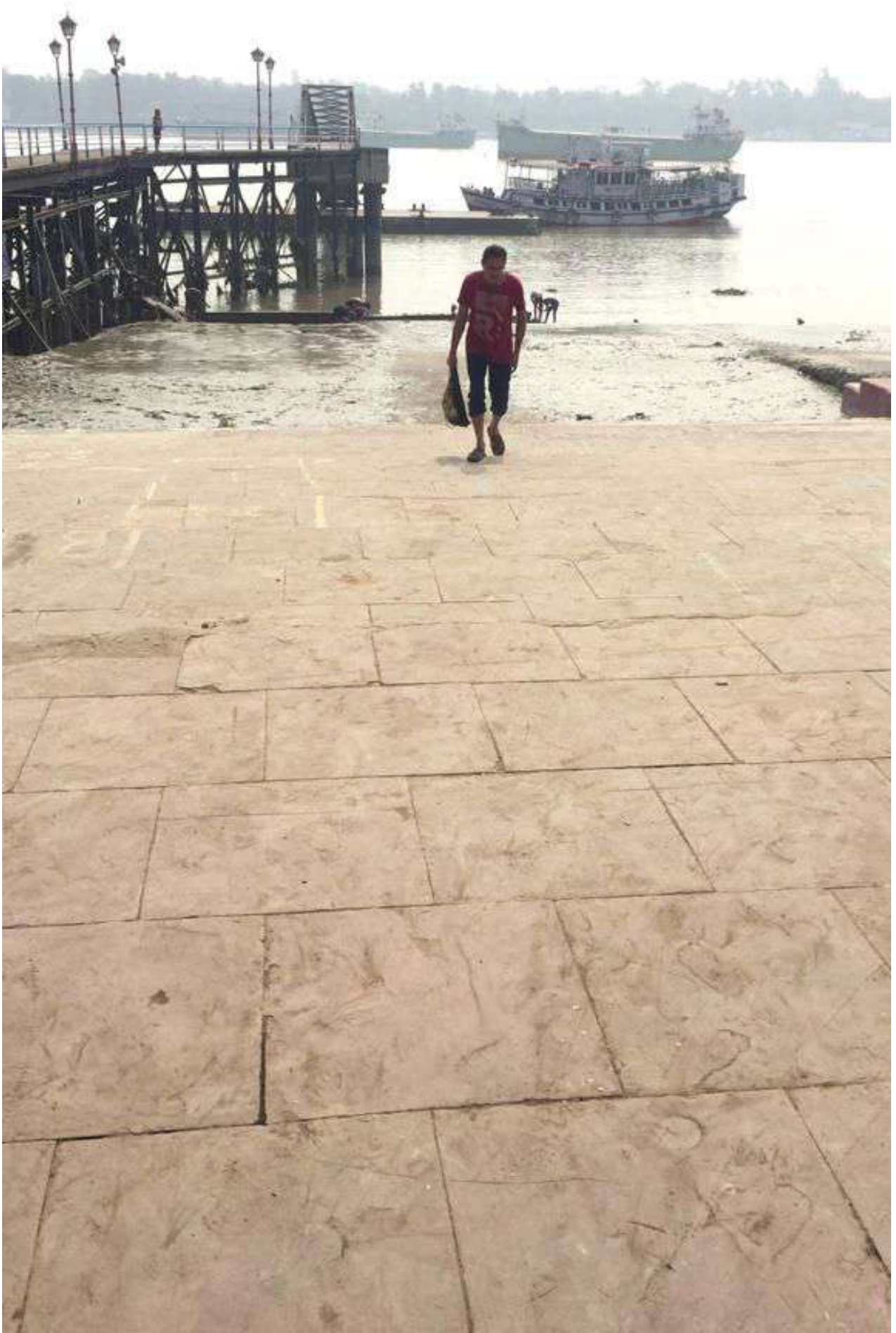
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Sunday, 02.26.2023







Mar 2, 2023 08:02:37  
2p Strand Bank Road  
Jorabagan  
Kolkata  
Presidency Division  
West Bengal



Feb 25, 2023 9:49:58 AM

B.B.D. Bagh  
Kolkata

Presidency Division  
West Bengal





Feb 25, 2023 9:03:16 AM  
Shibpur  
Howrah  
Presidency Division  
West Bengal



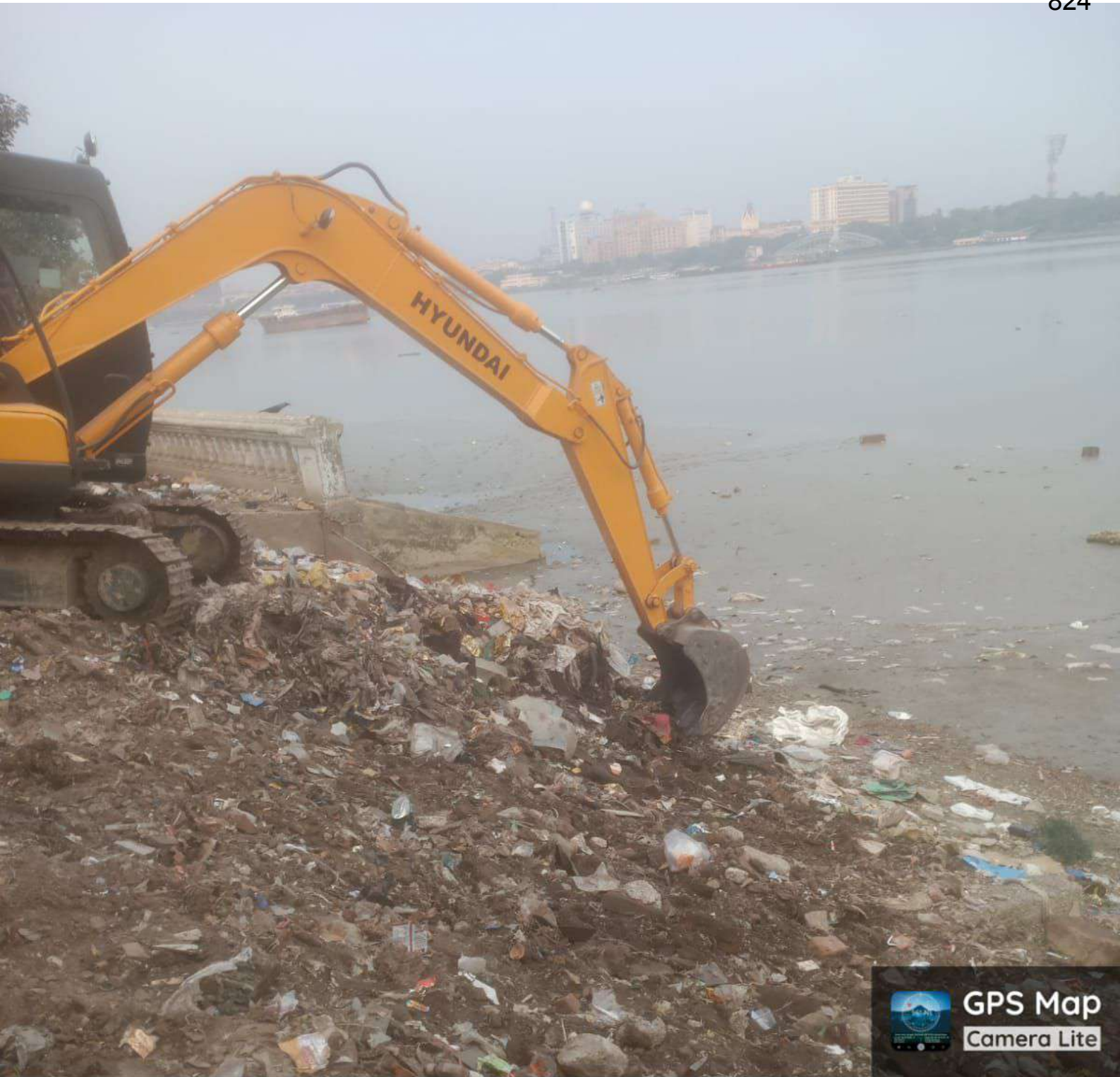
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Kolkata  
Presidency Division  
West Bengal



01-Mar-2023 8:53:21 AM  
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Howrah  
Presidency Division  
West Bengal



01-Mar-2023 8:43:35 AM  
Botanical Garden Area  
Howrah  
Presidency Division  
West Bengal



H88J+RF3, Choura Bustee, Shibpur, Howrah, West Bengal 711102, India

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Longitude  
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Altitude 9.9 meters


GMT 11:16:55 AM

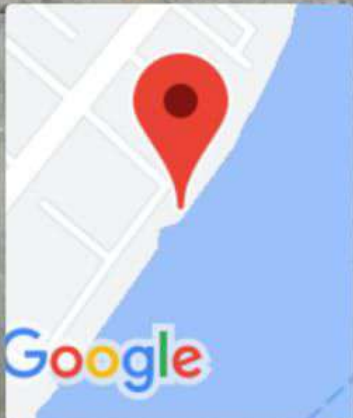
Wednesday, 03.01.2023







 GPS Map Camera



## Howrah, West Bengal, India

10, R Roychowdhury Ghat Rd, Choura Bustee,  
Shibpur, Howrah, West Bengal 711102, India


Lat 22.562235°

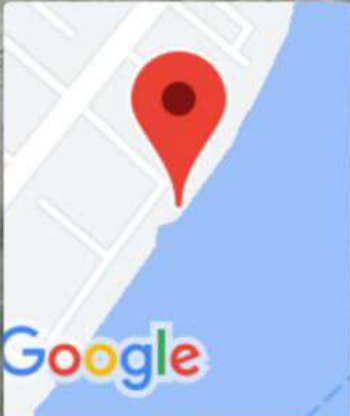
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Note : Captured by GPS Map Camera



 GPS Map Camera



# Howrah, West Bengal, India

10, R Roychowdhury Ghat Rd, Choura Bustee,  
Shibpur, Howrah, West Bengal 71102, India

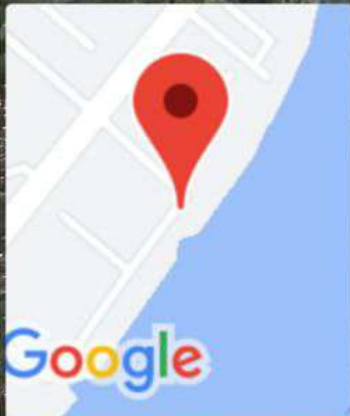
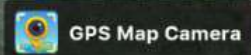
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Long 88.327377°

06/10/22 08:22 PM GMT +05:30

Note : Captured by GPS Map Camera





# Howrah, West Bengal, India

10, R Roychowdhury Ghat Rd, Choura Bustee,  
Shibpur, Howrah, West Bengal 71102, India

Lat 22.562364°

Long 88.327168°

06/10/22 08:24 PM GMT +05:30

Note : Captured by GPS Map Camera



DRAINAGE & SEWERAGE WORK

Annexure B

<u>SL. NO.</u>	<u>NAME OF WORK</u>	<u>Measurement (in Sqm.)</u>
1	INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF UNDERGROUND DRAIN TO RIVER GANGA NEAR SHALIMAR GATE NO.-1 IN WARD NO.- 35 IN WARD NO.- 29 UNDER H.M.C.	1.60 X 1.20 = 1.92
2	INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA AT MULLICK GHAT ROAD IN WARD NO.- 29 UNDER H.M.C.	1.60 X 1.20 = 1.92
3	INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA AT FORESHORE ROAD NEAR KMWSA PUMPHOUSE IN WARD NO.- 36 UNDER H.M.C.	2.40 X 2.00 = 4.80
4	INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA NEAR SHIBPUR BURNING GHAT IN WARD NO.- 35 UNDER H.M.C.	3.90 X 2.50 = 9.75
5	INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA AT JAYABIBI ROAD GHAT IN WARD NO.- 01 UNDER H.M.C.	3.90 X 2.50 = 9.75
6	INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA NEAR B. GARDEN KHAL IN WARD NO.- 39 UNDER H.M.C.	5.40 X 2.5 = 13.50
7	INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM AT NASKARPARA ROAD TO RIVER HOOGHLY NEAR HANUMAN JUTE MILL, IN WARD NO.- 01 UNDER H.M.C.	5.40 X 2.5 = 13.50

Serial- 1

INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF UNDERGROUND DRAIN TO RIVER GANGA NEAR SHALIMAR GATE NO.-1 IN WARD NO.- 35 IN WARD NO.- 29 UNDER H.M.C.



Serial No. 2

**INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA AT MULICK GHAT ROAD IN WARD NO.- 29 UNDER H.M.C.**

INSTALLATION OF M.S. GRATING WITH ALLIED WORKS AT  
OUT FALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA  
MULLICK GHAR ROAD IN WARD NO-29,HMC



Serial No. 3

INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA AT FORESHORE ROAD NEAR KMWSA PUMPHOUSE IN WARD NO.- 36 UNDER H.M.C.

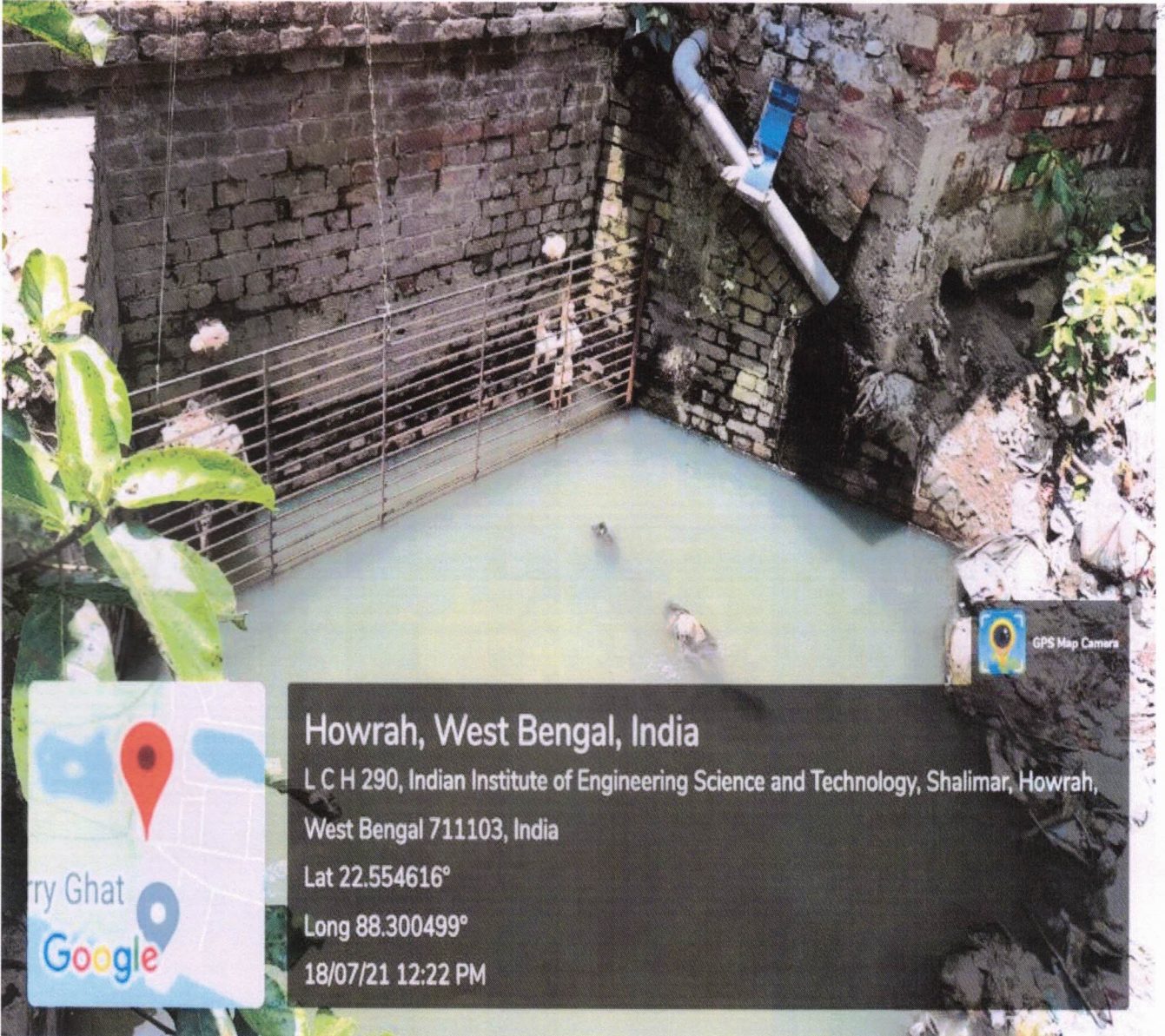


**INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA AT JAYABIBI ROAD GHAT IN WARD NO.- 01 UNDER H.M.C.**

INSTALLATION OF M.S. GRATING WITH ALLIED WORKS AT  
OUT FALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA  
AT JAYA BIBI ROAD GHAT IN WARD NO-01,HMC



INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA NEAR B. GARDEN KHAL IN WARD NO.- 39 UNDER H.M.C.



**INSTALLATION OF M. S. GRATING WITH ALLIED WORKS AT OUTFALL POINT OF DRAINAGE SYSTEM AT NASKARPARA ROAD TO RIVER HOOGHLY NEAR HANUMAN JUTE MILL, IN WARD NO.- 01 UNDER H.M.C**

INSTALLATION OF M.S. GRATING WITH ALLIED WORKS AT OUT FALL POINT OF DRAINAGE SYSTEM TO RIVER GANGA AT NASKAR PARA ROAD TO HANUMAN JUTE MILL, IN WARD NO-01,HMC



**Howrah, West Bengal, India**  
122/94, Vivekananda Colony, Ghusuri, Howrah, West Bengal 711107, India  
Lat N 22° 36' 37.836"  
Long E 88° 21' 26.046"  
11/07/21 12:58 PM



# HOWRAH MUNICIPAL CORPORATION

838

4, MAHATMA GANDHI ROAD, HOWRAH-711 101

☎ 033 2638 3211/12/13 ☎ 033 2641 0830

Engineering Department

No. WO/ED/S &amp; D/66/2022-2023

Dated: 13.06.2022

## WORK ORDER

To,  
Prasanta Biswas,  
29/14, Ramji Hazra Lane,  
Howrah- 711101

Sub: Operation and maintenance and cleaning of M S Gratings at different location beside River Hooghly under HMC

Estimated Amount Rs - 49,96,980.00

Ref: N.I.T. NO. - WB-HMC/TN/ED/S&D/01/2022-2023

Dated: 02.04.2022 Sl. No. 2

Ref: Approved by Commissioner Dated: 10.06.2022

HMC GST No. 19AAALH0446H1Z9

Sir,

This is to inform that, your offer which was @ Rs. (19.99 % BELOW) the schedule of rates amounting to Rs. 39,98,083.00 for the above mentioned work has been accepted as per terms & conditions stipulated in the tender. You are requested to come to this office for execution of Tender agreement within 15 days from the date of receipt of this order.

You are further directed to abide by regulations, like providing safety equipments etc, as stipulated in The Prohibition of Employment as Manual Scavengers and their Rehabilitation Rules, 2013 and more particularly, in Chapter-II thereof, in execution of your work.

Further, the progress of the work is to be monitored and updated by means of Scheme Monitoring System and Agency will provide uniforms with HMC logo to the workers.

This contract is to be performed within the provision of the latest rules and regulations of labour act inforce.

Date of commencement should be reckoned as 14.06.2022 and the work should have to be completed within 12 Months from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of H.M.C.

Thanking You,

Yours faithfully,

P. K. Bharya  
13-06-2022

Executive Engineer (S & D),  
Howrah Municipal Corporation.

Memo No. ED. / ( ) / 200 -200

Date : 13/06/2022

Copy to:-

1. Commissioner, H.M.C.
2. Controller of Finance, H.M.C.
3. All Borough E.E/A.E, I to VII, H.M.C.
4. The Deputy Labour Commissioner, Howrah Hut Complex,  
28, Nityadhan Mukherjee Road, Howrah-711101
5. Officer of the Income Tax Officer, Ward No. 59(1) Kolkata, T.D.S, 3<sup>rd</sup> Floor,  
54/2, Rafi Ahemed Kidwai Road, Kolkata: 700 016
6. G.A / R.A.O, HMC
7. S.A.E. / S.I. Arup Kumar Marik
8. Bally Office.
9. Office Copy.

P. K. Bharya  
13.06.2022

Executive Engineer (S & D),  
Howrah Municipal Corporation.

Shardul Jain

# "VAKALATNAMA"

In the

at

Signature

Before Ld Honble National Judge

Suit/Case No. Green Tribunal at 20

O.A no. 20 of 2022 / E2

Suprova Prasad

Plaintiff  
Applicant  
Appellant

-VS-

MOEF & CC

Defendant  
Opp. Party  
Respondent

KNOW ALL MEN by these Respondent no. 13

Howrah Municipal Corporation.

that I/We do hereby in my / our name and my / (our behalf constitute and appoint Sri

true and lawful Pleader / Advocate & Attorneys to appear and act for me / us in the matter noted above to the suit written statement, conduct suit, appeal from original suit order etc. and for that purpose to do all acts and things, whatsoever in that connection including compromise of the above matter disposing in or withdrawing money from filling or taking out of appear, document and payment order from Court referring matters in dispute between the parties here to arbitration, withdrawing the above matters with liberty title fresh suit, sending properties released from attachment filling execution or Miscellaneous cases and other petitions, bidding at execution sale, obtaining payment from us our Court. Withdrawing custody and other fees and doing on my / our behalf such other acts in the above matters as are necessary and proper

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate or Attorneys as my / our own acts and as it done by me / us to all intents and purposes.

read & accepted by me  
Amita Pandey  
Advocate

F/747/2009

Amita Pandey  
ADVOCATES—

M: 9830609262

Date 15/3/2023